

14.06 hrs.

PAPER LAID ON THE TABLE

Notification Under Brahmaputra Board Act, 1980*(English)*

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM) : On behalf of Shri Vidyacharan Shukla, I beg to lay on the Table a copy of the Brahmaputra Board (Amendment) Rules, 1992 (Hindi and English versions) Published in Notification No. G.S.R. 143 in Gazette of India dated the 21st March, 1992 under section 30 of the Brahmaputra Board Act, 1980.

[Placed in the Library, Sec No. LT 2260/92]

Lepast of Comptroller and Auditor General of India - Union Government (NO. 14 of 1991) - (Commercial) - Steel Authorities of India.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India - Union Government (No 14 of 1991) (Commercial) steel Authority of India Limited - Salem Steel Plant article 151 (1) of the Constitution.

[Placed in the library, See No. LT 2261/92]

Annual Report And Review on the working of Power Engineering Training Society for 1990-91 and Statement for delay in laying there Reports

(English)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM) : On behalf of Shri Kalp Nath Rai,

I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the power Engineers Training Society for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the power Engineers Training Society to the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the library; See No. LT 2262/

MEMORANDUM OF UNDERSTANDING BETWEEN NATIONAL ALUMINIUM COMPANY LTD. AND THE MINISTRY OF MINES

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : On behalf of Shri Balram Singh Yadav, I beg to lay on the Table a copy of the Memorandum